Central Administrative Tribunal-Principal Bench, New Delhi.

0.A.No.2583/90

New Delhi this the 23rd Day of January, 1995.

Hon'ble Mr. B.N. Dhoundiyal, Member(A) Hon'ble Mrs. Lakshmi Swaminathan, Member(J)

Sh. Surender Kumar, S/o late Sh. Ram Prakash, R/o H3/53B, Bengali Colony, Mahavir Enclave, Palam-Dabri Road, New Delhi-45.

Applicant

(through Sh. D.R. Gupta, advocate)

versus

- 1. U.P.S.C. through its Secretary, Dhopur House, New Delhi.
- Ministry of Information and Broadcasting, Shastri Bhavan, New Delhi.

Respondents

(none for the respondents)

ORDER(ORAL) delivered by Hon'ble Mr.B.N. Dhoundiyal, Member(A)

The learned counsel for the applicant states that this application has become infructuous as reliefs sought for have already been granted to He states that he may be permitted to withdraw this application. Accordingly, the O.A. dismissed as withdrawn.

Jakil- Smede

(Lakshmi Swaminathan)

(B.N. Dhoundiyal)

Member(J)

Member(A)

/vv/